

By Fax/Speed Post/email

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-79/2004/ 771 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri R. L. Das,
Presiding officer,
Industrial officer,
Cachar, Silchar

Dated Guwahati the 18th February, 2019.

Sub: **Headquarter Leave Permission.**

Ref:- Your letter No. JCD.I/18/19/620/620 date 12.02.2019.

Sir,

With reference to the above, I am directed to inform you that you have been granted Station Leave permission to attend the Skill Development Programme to be held on 23.02.2019 at the Judicial Academy, Assam, Amingaon, including the journey period till 25.02.2019, as per rules. The senior most Judicial Officer at the Station will remain in charge of your court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-79/2004/ 772 /A, dated 18.02.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

[Signature]

JT. REGISTRAR (VIGILANCE)

[Signature]